

श्री सोनाराम कसेगी : तो मैं जानना चाहता हूँ कि क्या सरकार कोई कानून इसके लिये बनाना चाहती है।

DR. DEBIPRASAD CHATTOPADH-YAYA : Sir, this is a big question. What sort of legislation we can enact depends on the social tradition and other factors. That is a big question for me to reply.

Regarding the complaints about IUCD, we can say that we have received some complaints and we are trying to see that the defects are removed. We are also attaching more importance to after-care sort of things.

RURAL HOUSING SCHEME FOR LANDLESS HARIJANS AND ADIVASIS

*64. SARDAR GURCHARAN SINGH TOHRA : SHRI SWAISINGH SISODIA : † SHRI S. A. KHAJA MOHIDEEN :

Will the Minister of EDUCATION AND SOCIAL WELFARE/फसक *WR s^TT T^ be pleased to state :

(a) whether Government have decided to implement the rural house-site scheme to help the landless Harijans and Adivasis in rural areas;

(b) What are the main features of the scheme;

(c) whether State Governments have been sounded in this respect; and

(d) if so, the nature of assistance that Central will give to the States for implementing this scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL

WELFARE/शिक्षा और समाज

कल्याण मंत्रालय में राज्य मंत्री (PROF. S. NURUL HASAN : (a) to (d) Yes- Sir, A statement is laid on the Table of the Rajya Sabha.

† The question was actually asked on the floor of the House by Shri Swai Singh Sisodia.

STATEMENT

A. Under the backward classes sector subsidy, is given for purchase of rural house-sites to landless Harijans and Adivasis in rural areas. For purchase of rural house-sites, subsidy is given ranging between Rs. 200-500/- depending on local conditions.

B. The Government has also decided to implement the scheme for the "provision of house-sites to landless workers in general including Harijans, in the rural areas". While implementing the scheme, priority will be given only to districts which have a sizeable concentration of landless rural workers particularly those belonging to Scheduled Castes and Scheduled Tribes.

The main features of this scheme are as follows :

(a) Financial assistance under the Scheme will be admissible to a State only if it—

(i) has-enacted a suitable legislation conferring homestead rights on landless workers in rural areas in respect of sites on which their houses/huts stand at present;

(ii) has utilised available land owned by the State Government or the Gaon Sabha (in the district proposed to be taken up under the Scheme) for providing house sites free of cost to families of landless workers in rural areas not covered by action under (i) above. (No financial assistance will be admissible for the cost or the development of such land).

(b) All administrative expenses will have to be borne by the State Governments themselves from their own resources.

(c) The benefits of the Scheme will be admissible to such families only as fulfil certain prescribed criteria.

(d) The size of a house-site shall not exceed 100 square yards and the average cost of development shall not exceed Rs. 150/- per house-site.

(e) In implementing the Scheme, priority should be given to districts which have a sizeable concentration of landless rural workers, particularly to those belonging to Scheduled Castes and Scheduled Tribes.

(f) No project should be taken up for implementation before it has been finally approved by the Ministry of Works and Housing.

The State Governments have been informed that 100 per cent financial assistance will be provided to them in implementing the Centrally Sponsored Schemes, as formulated by the Ministry of Works and Housing for provision of House sites for landless workers, including Harijans in rural areas.

श्री सवाईसिंह सिसोदिया : क्या मंत्री महोदय यह बताने का कष्ट करेंगे कि इस समस्या के गंभीर स्वरूप को देखते हुये इस योजना की पूर्ति के लिये क्या कोई अवधि मुफ़रत की गई है ? दूसरा प्रश्न यह है कि किन्ने प्रदेशों ने अभी तक इस योजना की पूर्ति के लिये वित्तीय सहायता की मांग की है और उसमें क्या मध्य प्रदेश भी शामिल है ?

SHRI I. K. GUJRAL : Sir, the point is that the scheme has just been circulated. Replies have not yet come in but this year we hope to allocate approximately Rs. 50 lakhs for the current financial year. I hope the State Governments will take advantage of his.

SHRI SWAISINGH SISODIA : What about the time limit ?

SHRI I. K. GUJRAL : There is no time limit. The idea is that we persuade the State Governments to implement the whole scheme by the end of the current plan so that we are able to put in a considerable job in this text.

डा० भाई महावीर : श्रीमन, 6 महीने से इस योजना के संबंध में प्रचार किया जा रहा है। मैं जानना चाहता हूँ कि अब इस योजना

की दृष्टि से कितना रुपया राज्य सरकारों को दिया गया है और कितना रुपया राज्य सरकारों ने गृह निर्माण के लिए लगाया है ? क्या मंत्री महोदय यह बतायेंगे कि क्या इनकी जो शर्तें स्टेटमेंट में रखी गयी हैं कि:

All administrative expenses will have to be borne by the State Governments.

तो क्या यह सच नहीं है कि राज्य सरकारों ने अपनी तरफ से यह प्रश्न उठाया है कि इस प्रशासनिक व्यय के लिए भी उनको कोई अनुदान चाहिए, उनको सर्वेक्षण करना पड़ेगा, उनको पता करना पड़ेगा कि कहां कितनी आवश्यकता है। चूंकि केन्द्र की तरफ से कोई अनुदान नहीं मिलता इसलिए राज्य सरकारों को इस योजना का भार उठाने में असमर्थ हैं और केवल प्रचार के कार्य तक ही यह योजना सीमित रह गई है क्या यह सच है ?

SHRI I. K. GUJRAL : The scheme was circulated to the State Governments on 6th October and it came up for detailed discussion in the Housing Ministers' Conference. No State has demanded that administrative expenses should also be borne by the Centre. Also we might keep in mind that in this scheme we have put two pre-conditions. One pre-condition is that every State Government should pass a special legislation whereby alienation of the land does not remain possible and secondly that the land belonging to the panchayats and the State Governments should be first distributed and then the system for acquisition should start. Naturally it will take some time for the State Governments to formulate details. In the meantime we hope to allocate some money in the current year and I hope at least some States will take advantage of it.

SHRI K. P. SUBRAMANIA MENON : Whatever be the scheme the fact remains that Harijans and the landless labour in the rural areas are unable to get house sites and the provision of subsidy will not help them because they have not got the money to

purchase the land even with the subsidy. Will the Government therefore think of any scheme to acquire house sites for Harijans and the landless labour and distribute those house sites free of charge to the Harijans and the landless labour instead of giving subsidies ?

SHRI I. K. GUJRAL : There is no scheme to give subsidy. My hon. friend has not studied the scheme. The scheme is that land should be distributed free to the houseless Harijans, Adivasis, everybody in the rural area who does not have a house site. He should be given free of cost a developed plot and developed plot means that the plot should be given and the cost of paying the pucca street, the drainage and as far as possible drinking water well should also be borne. All this will be borne by the Centre. It is a hundred per cent subsidy scheme.

श्री जगदम्बी प्रसाद यादव : श्रीमन, मैं माननीय मंत्री जी से जानना चाहता हूँ कि जो स्कीम 150 रुपये के हिसाब से रखी गयी है उस का आधार क्या है ? इसके साथ ही एक बात और जानना चाहता हूँ कि जब आप यह स्कीम बना रहे हैं उस समय बिहार में लाखों हरिजन ऐसे हैं कि जिन के घर बाढ़ में घस गये हैं और आज जाड़े के मौसम में भी वे आकाश के नीचे ठंडक खा रहे हैं, तो उनके लिए क्या सरकार कुछ करने जा रही है ?

SHRI I. K. GUJRAL : Sir, so far as this Rs. 150 is concerned, it is the cost of development; it is not the price of the plot. That is over and above this. Every State Government which develops plots will get on an average Rs. 150 per plot for paving of street, for drainage and for drinking water well. So far as Bihar is concerned. I am in agreement with my friend that as a result of the floods many people have suffered. The Central Government has already given money to the State Government for doing the needful. For housing also money has been given to Bihar which to my regret has not been utilised by the various Governments which have come in succession there.

MR. CHAIRMAN : Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

'एग्रो सर्विस केन्द्र' योजना

- * 65. डा० भाई महावीर :
श्री सुन्दर सिंह भंडारी :
श्री लाल आडवाणी :
श्री जगदीश प्रसाद माथुर :
श्री जगदम्बी प्रसाद यादव :

क्या कृषि मंत्री यह बताने को कृपा करेंगे कि :

(क) 'एग्रो सर्विस केन्द्र' की योजना का व्यौरा क्या है; और

(ख) इस योजना के अधीन अब तक क्या कदम उठाये गये हैं और उनके परिणाम तथा उपलब्धियाँ क्या हैं; और

(ग) भविष्य में और क्या कदम उठाने का विचार है ?

t [AGRO SERVICE CENTRE SCHEME

- *65. DR. BHAI MAHAVIR :
SHRI SUNDAR SINGH BHAN-
DARI : SHRI LAL K.
ADVANI : SHRI JAGDISH
PRASAD
MATHUR : SHRI
J. P. YADAV:

Will the Minister of AGRICULTURE/
^fr *TWfr be pleased to state :

(a) what are the details of the Agro Service Centre Scheme; and

(b) what steps have so far been taken under this scheme and with what results, and achievements; and

(c) what further steps are proposed to be taken in future ?]

t [] English translation.